

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:756

ANSWERED ON:24.07.2015

Defence Forces for Maintenance of Law and Order

Ajmal Maulana Badruddin

Will the Minister of DEFENCE be pleased to state:

- (a) the number of defence personnel deployed currently for the maintenance of internal law and order in the country, State / UT-wise;
- (b) whether the Government has assessed the impact of such deployment on the normal as well as overall performance of defence forces, if so, the details thereof; and
- (c) the details of the policy regarding deployment of defence personnel in maintaining law and order?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) Defence personnel are deployed from time to time for short duration, in aid to civil authority, for maintenance of law & order. Further defence personnel are deployed in North Eastern States and State of Jammu & Kashmir for counter insurgency, counter terrorism and counter infiltration operations besides border guarding duties.

No defence personnel are currently deployed in any State / UT of India for maintenance of law & order.

(b) As assessed by Army such deployment has not affected the normal and overall performance of the defence forces.

(c) The deployment of defence personnel for maintenance of law & order is as per provision of "instructions" on Aid to Civil Authorities by the Armed Forces issued by Ministry of Defence.
